

(78)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/608/ (IB)/2017  
NAME OF THE PETITIONER(S) : ICICI BANK LTD  
NAME OF THE RESPONDENT(S) : RATHNA STORES PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① DEV ESHWAAR J  
for M/s. Shiva Kumar &  
Suresh

Counsel for petitioner J. J.

2. T. ANUSUYA

counsel for Respondent P. D. J.

**ORDER**

Shri J Dev Eshwaar, counsel for petitioner present. Ms T Anusuya caused appearance on behalf of the respondent and filed vakalat and counter. Time is enlarged at request for hearing submissions by both the parties. Put up on 02.11.2017 at 10.30 A.M.

-sd/-  
K Anantha Padmahabha Swamy  
Member (Judicial)